## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. P. NO. 122(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s. Amrish Gupta & Ors. V/s. M/s. Blue Ice Farms Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 241/242** 

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Ashutosh Gupta, Advocate

For the Respondent (s) : None

## ORDER

The matter has been listed today for final arguments. None is present on behalf of the Respondent. In the interest of justice, one opportunity is granted.

To come up on 13th April, 2018.

(R. Varadharajan)

Member (J)

-S-U1

(Ina Malhotra)

-S-d1

Member (J)